



सत्यमेव जयते

File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 23rd October 2023

ORDER

1. Hon`ble Chief Justice (Retd) Shri Sudhakar Ramalingam, President National Company Law Tribunal shall be availing leave from 25.10.2023 to 27.10.2023.
2. In view of the aforesaid, Hon`ble President is pleased to depute Hon`ble Member (J) Shri Ashok Kumar Bhardwaj to perform the functions of President to approve leave applciaiton/positng/ Special Bench etc. for the period 25.10.2023 to 27.10.2023 only.
3. This issues with the approval of Hon`ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.